REGEN INFRASTRUCTURE AND SERVICES PRIVATE LIMITED List of Creditors under regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

/Indated	A . O	20/02/2024)
(Updated /	AS UII	29/03/2021)

## Form-F

cl         Names         Pature         Anount Claimed         Anount Admitted         Anount Claimed         Anount Method           0         Depuip Commissioner of State GT : Nul         Tax eturn or taxes not paid & Interest payment $22,29,08,00$ $33,00,006$ $1,89,47,441$ $1,89,47,441$ 0         Office of the Asst Commissioner GT : Nul         CST Due (Fy-15-16) $32,26,470$ $33,26,470$ $33,26,470$ 0         Dischaft Program         Lease Agreement Cancellation $3.68,650$ $5.08,650$ $5.08,650$ $5.08,650$ 0         Dischaft Program         Lease Agreement Cancellation $3.68,501$ $3.43,44,4324$ $145,00,94,663$ 0         Dischaft Program         Non-Office of Staparineduct.	Category- Government Dues								
Deputy Commissioner of State GST. MH         Tax return or taxes not paid & Interest payment         Z.250,0,09         39,60,608         L.89,47,411           Cff. MH         Cff. MH         Tax return or taxes not paid & Interest payment         Z.250,0,09         39,60,608         L.89,47,411           Cff. MH         Cff. MH         Cff. MH         State Commissioner Commercial taxes, Christwarga         State Commissioner Commercial taxes, Christwarga         Cff. Dass (Py 15-16)         33,26,470         33,26,470           Gat         Taskate RepeakCart Excern Agreement Cancellative Christwarga         Cff. Dass (Py 15-16)         33,26,470         33,26,470           Gat         Taskate RepeakCart Excern Agreement Cancellative Christwarga         Cff. Dass (Py 15-16)         33,26,470         33,26,470           Gat         Taskate RepeakCart Excern Commissioner (ST)         Cff. Dass (Py 15-16)         33,26,470         34,24,425         14,00,95,663           Gff. Of Comparisoner (String Control Agreement Commissioner (ST)         Cff. Dass (Py 15-16)         String Commissioner (ST)         String Commissioner (ST) <t< th=""><th></th><th></th><th></th><th>Amount Admitted</th><th>Amount Claimed (In</th><th>Nature</th><th>Names</th><th></th></t<>				Amount Admitted	Amount Claimed (In	Nature	Names		
62Commercial taxes, Commercial taxes, 		vernication					Tax,		
Ges       DistParturginh       Line Agreement Labelliation       3.08,300       3.08,000          64       Assistant Commissioner (ST), GST - TN - April-19 to 0c-19       18.35,39,597       4.34,44,934       14.00,94,663         65       CGST,Duplex Kirjani, Mandsur, NP,       Non-filing of GST returns for the period from May 2019 to October 2019       3.08,89,360       1.02.20,373       2.06,68,987         66       Assistant Commissioner (ST), Nethore 3, Crede,Vellor:       non-filing GSTR-3B returns for the period from May 2019 to October 2019       3.08,89,360       1.02.20,373       2.06,68,987         67       Recovery Officer,ESI Corporation, Recovery Officer,ESI Corporation, Read, Chemai       Recovery of ficer controlution for the payment of Controlution for the payment of Controlution for the period from Nov2017 to Mar- 2019       9.47,245       8.52,248       94,997         68       Deputy Commissioner of Income Tax, Centralized Processing ell- Floor, Chemai-MainBulding - No Scion-3, Vaishalt       FY18-19 TDS Dues       40,05,670       40,05,670       -         69       Office of DCT, Corporate Cride S(L), Income Tax Opertment, Recovery Officer, analysis       Recovery officer, Society and the sector of the Epipoyee provident fluid without Payment For The FY-18- foor, Chemai-MainBulding - No       Recovery Officer, Society Response Privater fluid regnanization, Recovery Officer, Chemai-MainBulding - No       Recovery Officer, Society Response Privater fluid regnanization, Recovery Officer, No 7, Keyners Privater Flui			33,26,470	-	33,26,470	CST Dues (Fy-15-16)	Commercial taxes, Commercal Tax Department, C.K. Pura, ExtensionKelagote,	G-2	
GeneralChannelChi 1: A. April - 19: 10:21-1918: 35: 35: 35: 35: 35: 35: 35: 35: 35: 35	-		-	3,68,650	3,68,650	Lease Agreement Cancellation	Dist.Pratapgarh	G-3	
G-5COSTDuplex Kityoni, MandsamNon-Initig of OS Teuris of Non Payment of CosT3,89,38,1713,42,32,44447,05,728G-6Assistant Commissioner (ST), Nethore 3, Circle Netlore:non-filing CSTR-3B returns for Decober 2019 03,08,89,3601,002,03732,06,68,987G-7Recovery Officer,EST Corporation Payment of Contribution for the period from Nav 2017 to Marc 20199,47,2458,52,24894,997G-8Recovery Officer,EST Corporation Payment of Contribution for the period from Nav 2017 to Marc 20199,47,2458,52,24894,997G-8Deputy Commissioner of Income Tax, Contralized Processing cell Tax, Contralized Processing cell Tax, Contralized Processing cell Payment of Control Payment of Control 2019FY 18-19 TDS Dues40,05,67040,05,67040,05,670G-9Office of DCT, Corporate Circle Floor, Chennat-MainBuilding, -v Floor, Chennat-MainBuilding, -v Provident find period from Nav2017 to Marc Houre provident find Racro provident find Racro provident find Racro period fine tanglow, Mose payment of Carbo period fine the Employees Provident Find Marc Marc Marc Marc Marc Marc Marc Marc Marc Marc Marc MarcTax declaration officer, marc Marc Marc Marc Marc Marc Marc Marc Marc Marc MarcTax case no.11/2017 60 MW mot cot Spect Payment, construction not cot Spect Payment, cot spect Construction not spect Construction not spect Marc provident find form project Construction not spect provident find more of Struct Marc Marc Marc Marc Marc Marc Marc Marc Marc Marc Marc Marc Marc Marc Ma	-		14,00,94,663	4,34,44,934	18,35,39,597	GST - TN - April-19 to Oct-19		G-4	
Ge6       Nellore-3, Circle,Nellore.       the period from May 2019 to October 2019       3,08,89,360       1,02,20,373       2,06,68,987         Ge7       Recovery Officer,ESI Corporation Parchderg Bhawan, 143 Sterling       Recovery of interest delay period from Nov-2017 to Mar- 2019       9,47,245       8,52,248       94,997         Ge8       Deputy Commissioner of Income Tax, Centralized Processing cell TDS, TDS CPC, Asylar Bhawan, Section 3, Vaishali       FY18-19 TDS Daes       40,05,670       40,05,670       40,05,670         Ge9       Office of DCIT, Corporate Circle s01, Income Tax Department Floor, Chennal-MainBuilding, Ve       Reavery Officer, Bhawan, Partment For The FY-18-       688,11,960       68,11,960       68,11,960         Ge-10       Recovery Officer, employse frovident fund organisation Regioned Office, No.37, Rayapettal       Part Damages & intred determind Undersection 14B & 70 or the Employses Provident Fund & Miscellances provision at Page Them 19:22 has been leviel for the period from 0,2015 to 0,22016       8,179       8,179         Ge11       Recovery Officer, employse for Ke, 8,179, upper tell       Tax case no. 11/2017 for MW wind far project construction cost given by constructor M/S Regioned Differ Stores       3,15,61,850       3,15,61,850         Ge11       Nove Moti Banglow, MG Roads E-Mail-dylopkd@gmail.com       Cit Dues       24,98,885       24,98,885	-		47,05,728	3,42,32,444	3,89,38,171		CGST,Duplex Kitiyani, Mandsaur,	G-5	
G-7       Recovery Officer.ISI Corporation Read, Chemai       payment of Contribution for the policy for mon Nov-2017 to Mar- 2019       9,47,245       8,52,248       94,997         G-8       Deputy Commissioner of Income Tax, Centralized Processing cell TDS, TDS CPC, Asyker Bhawan, Sciona J, Vaishali       FY18-19 TDS Dues       40,05,670       40,05,670       -         G-9       Office of DCT, Corporate Circle (10, more Tax Department, Recovery Officer, employee provident fund organisation , Regional Office, No.37, Roypertu High Road, Royapettah       Penal Damages & intrest defamily a bene levice for the period from 01/2015 to 02/2016 for R.8.8179       Beauty Science J, Market Bhawan, Science J, Valence J, Market Bhawan, Science J, Valence J,			2,06,68,987	1,02,20,373	3,08,89,360	the period from May 2019 to		G-6	
G-8       Tax, Centralized Processing edl.       FY18-19 TDS Dues       40,05,670       40,05,670       -         G-9       Office of DCT, Corporate Circle \$(1). Income Tax Department, Room No.214, Main Building, vo.       ITR Defective Return Filed without Payment For The F/Y-18- 19       688,11,960       68,11,960       -         G-9       S(1). Income Tax Department, Room No.214, Main Building, vo.       ITR Defective Return Filed without Payment For The F/Y-18- 19       688,11,960       68,11,960       -         G-10       Recovery Officer, employce provident find organisation , Regional Office, No.37, Royapetra High Road, Royapettah       Penal Damages & intrest determind Undersection 14B & 70 of the Employces Provident Fund & Miscellaneous provision Act 1952 has been levied for the period from 01/2015 to 02/2016 for Rs.8179       8,179       8,179         G-10       Tax declaration officer, Office of Labourcommissioner, M.P. Gort, Indore (MP) New Moti Banglow, MG Road Indore (M.P.) 0731-2541568       Tax case no. 11/2017 60 MW wind farm project construction cost given by constructor M/5 Regen Infrastructure and service pvt.Ltd.       3,15,61,850       3,15,61,850       3,15,61,850         G-12       Dectr, Audit-3, Vanijya Therige Bhavana, G-12       CST Dues       24,98,885       24,98,885       24,98,885	-		94,997	8,52,248	9,47,245	payment of Contribution for the period from Nov-2017 to Mar-	Panchdeep Bhawan, 143 Sterling	G-7	
G-9       \$(1), Income Tax Department, Room No.414, Main Building - IV Floor, Chennai-MainBuilding, No.       ITR Deficetive Return Filed without Payment For The F/Y-18- 19       68,11,960       68,11,960         G-10       Recovery Officer, employee regional Office, No.37, Royapetta High Road, Royapettah       Penal Damages & intrest determind Undersection 148 & 70 of the Employees Provident Fund & Miscellaneous provision Act 1952 has been levide for the period from 01/2015 to 02/2016 for Rs.8179       8,179       8,179         G-10       Tax declaration officer, Office of Labourcommissioner, Indore (M.P.) 0731-2541568 E-Mail-dylcpkd@gmail.com       Tax case no. 11/2017 60 MW wind farm project construction cost given by constructor M/S Regen Infrastructure and service pv.11d.       3,15,61,850       3,15,61,850         G-12       DCCT, Audit-3, Vanijiya Therige Bhavana, G-12       CST Dues       24,98,885       24,98,885       24,98,885	-		-	40,05,670	40,05,670	FY18-19 TDS Dues	Tax, Centralized Processing cell - TDS, TDS CPC, Aaykar Bhawan,	G-8	
G-10Recovery Officer, employee provident fund organisation , Regional Office, No.37, Royapettal High Road, Royapettahdeterminal Undersection 14B.87Q of the Employees Provident Fund & Miscellaneous provision Act 1952 has been levied for the period from 01/2015 to 02/2016 for Rs.81798,179Tax declaration officer, Office of Labourcommissioner, M.P. Govt., Indore (MP) New Moti Banglow, MG Road Indore (MP), New Moti Banglow, MG Road Indore (MP), Oral-Sta1568 E-Mail-dylepkd@gmail.comTax case no. 11/2017 60 MW wind farm project construction cost given by constructor M/S Regen Infrastructure and service pvt.Ltd.3,15,61,850-DCCT, Audit-3, Vanijya Therige Bhavana, Devaraj Urs Layout, Devangare, Standard, Devangare,CST Dues24,98,88524,98,885	-		-	68,11,960	68,11,960		5(1), Income Tax Department, Room No:414,Main Building - Iv	G-9	
G-11       Office of Labourcommissioner, M.P. Govt., Indore (MP)       Tax case no. 11/2017 60 MW wind farm project construction cost given by constructor M/S       3,15,61,850       -       3,15,61,850         G-11       New Moti Banglow, MG Road Indore (M.P.) 0731-2541568 E-Mail-dylcpkd@gmail.com       Regen Infrastructure and service pvt.Ltd.       3,15,61,850       -       3,15,61,850         DCCT, Audit-3, Vanijya Therige Bhavana, Devaraj Urs Layout, Devangare,       CST Dues       24,98,885       24,98,885       24,98,885	-		8,179		8,179	determind Undersection 14B &7Q of the Employees Provident Fund & Miscellaneous provision Act 1952 has been levied for the period from 01/2015 to 02/2016	provident fund organisation , Regional Office, No.37,Royapetta	G-10	
Vanijiya Therige Bhavana,     G-12     Devaraj Urs Layout, Devangare,     CST Dues     24,98,885     24,98,885	-		3,15,61,850		3,15,61,850	wind farm project construction cost given by constructor M/S Regen Infrastructure and service	Office of Labourcommissioner, M.P. Govt., Indore (MP) New Moti Banglow, MG Road Indore (M.P.) 0731-2541568	G-11	
			24,98,885		24,98,885	CST Dues Period apr-16 to Mar-17	Vanijjya Therige Bhavana, Devaraj Urs Layout, Devangare,	G-12	
TOTAL 32,58,04,086 10,38,96,887 22,19,07,199	-		22,19,07,199	10,38,96,887	32,58,04,086	TAL	тот		